

Annexure-8

Name of the corporate debtor: JAMMU & KASHMIR CEMENTS LIMITED : Date of commencement of CIRP: 22.08.2023; List of creditors as on: 12.09.2023
 In accordance with Section 25(2) (e) , IBC, 2016
 List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl.No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Konkan Agro Marine Industries Private Limited	05.09.2023	6,30,16,084.00	4,33,04,721.00	Unsecured	-	-	No	0.00%	-	-	1,97,11,363.00	-	-	
	Total		6,30,16,084.00	4,33,04,721.00		-	-		0.00%	-	-	1,97,11,363.00	-	-	

